## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO. 2632

# TO BE ANSWERED ON THE 1<sup>st</sup> AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

### INDIA DEVELOPMENT FOUNDATION

#### 2632. DR. C. GOPALAKRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is fact that the Government has recently set up India Development Foundation (IDF), a nonprofit trust and if so, the details thereof;

(b) whether it is true that the trust is exempted from the provisions of the Foreign Contributions Regulation Act (FCRA)-2010;

(c) if so, the details thereof and the reasons therefor; and

(d) the nature of functions of the said trust?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): India Development Foundation (IDF) is a FCRA registered private

non profit research foundation set up mainly for carrying out research

activities in economic, educational and social fields.

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